

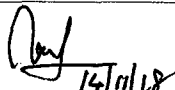
NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 14.11.2018


NOTICE


Take notice that the matter adjourned vide notice dated 12.11.2018 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Punjab National Bank &Ors. With	13.11.2018	18.12.2018
2.	Contempt Case (AT) No. 10 of 2018 in Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Amit Agarwal & Ors. With	13.11.2018	18.12.2018
3.	Comp. App. (AT) (Ins) No. 180 of 2018	Prakash Chand Jain Vs. Punjab National Bank &Ors. With	13.11.2018	18.12.2018
4.	Comp. App. (AT) (Ins) No. 481 of 2018	MV Projects Vs. DivyaJyoti Sponge Iron Pvt Ltd and Ors.	13.11.2018	18.12.2018
5.	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	13.11.2018	18.12.2018
6.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India & Anr. With	13.11.2018	14.01.2019
7.	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. Competition Commission of India & Ors. With	13.11.2018	14.01.2019
8.	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. Competition Commission of India & Anr.	13.11.2018	14.01.2019
9.	Competition Appeal (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	13.11.2018	18.12.2018


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10.	Competition Appeal (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India &Ors.	13.11.2018	18.12.2018
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14/11/18


14.11.18
By Order
Deputy Registrar

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